

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 241
124(ND)14

IN THE MATTER OF:

Jasmohan Singh & Ors. ... Applicant/Petitioner
Versus
M/s. Walco Engineering Ltd. ... Respondent

Under Section: 397-398

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Avinash Sharma, Advocate for the Ld. Administrator [Justice
(Retd.) S N Dhingra]

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)
COURT OFFICER